

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96 (Pt.)/691/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Susmita Phukan Khaund,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 10<sup>th</sup> February, 2022

Sub: **Casual leave.**

Ref:- Your letter Nos. DJL/1008/2022 Date 09.02.2022 and DJL/1009/2022 Date 09.02.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.02.2022 along with station leave permission from the morning of 06.02.2022, till the evening of 07.02.2022 and casual leave on 11.02.2022 along with station leave permission from the evening of 10.02.2022 till the morning of 14.02.2022**, has been granted. The Addl. Sessions Judge cum Special Judge (POCSO), Lakhimpur, North Lakhimpur and in her absence, the Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur in his absence, the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur and in his absence the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur would remain in charge of your Court and office.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96(Pt.)/692/A, dated** , 10-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR(VIGILANCE)**

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